

JENBURKT PHARMACEUTICALS LIMITED

CIN: L24230MH1985PLC036541

Registered Office: Nirmala Apartments, 93, Jayprakash Road, Andheri West, Mumbai-400 058.

Contact Person: Ashish R. Shah, Company Secretary and Compliance Officer

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POST BUYBACK PUBLIC ADVERTISEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/ BENEFICIAL OWNERS OF EQUITY SHARES OF JENBURKT PHARMACEUTICALS LIMITED

This post buyback public advertisement ("Advertisement") is being made pursuant to the provisions of Regulation 24(vi) of the Securities and Exchange Board of India (Buy-Back of Securities) Regulations, 2018, as amended (the "Buyback Regulations"). This Advertisement should be read in conjunction with the Public Announcement made by the Company dated 03rd December, 2022, published on 05th December, 2022 (the "Public Announcement"). The terms used but not defined in this Advertisement shall have the same meanings as assigned in the Public Announcement.

1. THE BUYBACK

- 1.1. Pursuant to the provisions of Sections 68, 69, 70, and all other applicable provisions, if any, of the Companies Act, 2013, as amended ("Companies Act" or the "Act"), the Companies (Share Capital and Debentures) Rules, 2014 ("Share Capital Rules"), the Companies (Management and Administration) Rules, 2014 ("Management Rules"), and the provisions of the Buyback Regulations, Articles of Association of the Company and pursuant to the resolutions passed by the Board of Directors of the Company (hereinafter referred to as the "Board" or the "Board of Directors") at its meeting held on 01st December, 2022 ("Board Meeting"), the Board approved the buyback of the Company's fully paid-up equity shares of the face value of ₹ 10/- (Rupees Ten only) each ("Equity Shares") from its shareholders / beneficial owners excluding promoters, promoter group and persons who are in control of the Company, via the 'open market' route through the stock exchange, for a total amount not exceeding ₹ 11,60,00,000/- (Rupees Eleven Crore Sixty Lakhs only) ("Maximum Buyback Size"), and at a price not exceeding ₹ 702/- (Rupees Seven Hundred and Two only) per Equity Share ("Maximum Buyback Price"), payable in cash (the process being referred hereinafter as "Buyback"). Company was also authorised to utilize at least 50% of the Maximum Buyback Size i.e. ₹ 5,80,00,000/- (Rupees Five Crore Eighty Lakhs Only) ("Minimum Buyback Size") towards the Buyback of equity shares in terms of the Buyback regulations. The Maximum Buyback Size or Minimum Buyback Size does not include any expenses incurred or to be incurred for the Buyback like filing fees payable to SEBI, advisors' fees, stock exchange fees, brokerage, costs, fees, turnover charges, applicable taxes including inter alia securities transaction tax, goods and services tax, stamp duty, etc., public announcement publication expenses and other incidental and related expenses and charges ("Transaction Costs"). The Maximum Buyback Size represents 9.96% of the aggregate of the total paid-up Equity Share capital and free reserves of the Company based on the audited financial statements of the Company as on 31st March, 2022 (being the latest available audited financial statements of the Company).
- 1.2. The Buyback commenced on Tuesday, 13th December, 2022. The Buyback Committee, duly constituted and authorised by the Board, at its meeting held on 24th March, 2023, approved the closure of the Buyback with effect from closure of trading hours on 24th March, 2023, accordingly the Buyback closed on Friday, 24th March, 2023.

2. DETAILS OF BUYBACK

- 2.1. Till the date of closure of the Buyback, the Company has bought back 1,76,078/- (One Lakh Seventy Six Thousand Seventy Eight) Equity Shares (representing 3.84% of pre Buyback outstanding Equity Shares of the Company) at an average price of ₹ 648.80/- (Rupees Six Hundred Forty Eight and Eighty Paise Only) per Equity Share. The price at which the Equity Shares were bought back was dependent on the price quoted on BSE Limited ("BSE"). The highest price at which the Equity Shares were bought back was ₹ 702/- (Rupees Seven Hundred and Two Only) per Equity Share while the lowest price was ₹ 605/- (Rupees Six Hundred and Five Only) per Equity Share. These prices are based on contract notes issued by DAM Capital Advisors Limited ("Company's Broker") and exclude Transaction Costs.
- 2.2. The total amount utilized in the Buyback is ₹ 11,42,39,205.25 (Rupees Eleven Crore Forty Two Lakh Thirty Nine Thousand Two Hundred and Five And Twenty Five Paise) excluding Transaction Costs which represents 98.48% of the Maximum Buyback Size.
- 2.3. The pay-out formalities has been / shall be completed as per settlement mechanism with BSE. The Company has already extinguished 1,53,411 (One Lakh Fifty Three Thousand Four Hundred and Eleven) Equity Shares bought back and is in the process of extinguishing remaining 22,667 (Twenty Two Thousand Six Hundred Sixty Seven) Equity Shares bought back, thereafter.
- 2.4. All Equity Shares bought back were in the demat segment from BSE. As the Buyback was done from the open market through the stock exchange mechanism, the identity of shareholders from whom equity shares bought in the Buyback is not known, including those shareholders holding shares exceeding one percentage.

3. CAPITAL STRUCTURE AND SHAREHOLDING PATTERN

- 3.1. The capital structure of the Company, pre and post Buyback is as under:

Particulars	(Pre Buyback as on the date of Public Announcement) (In ₹)	(Post Buyback)* (In ₹)
Authorised share capital: 1,00,00,000 Equity Shares of ₹ 10 each	10,00,00,000	10,00,00,000
Issued, subscribed and fully paid-up share capital: Pre-Buyback - 45,89,378 Equity Shares of ₹ 10/- each Post Buyback - 44,13,300* Equity Shares of ₹ 10/- each	4,58,93,780 -	- 4,41,33,000*

* Subject to extinguishment of remaining 22,667 Equity Shares bought back, which is under process.

- 3.2. The shareholding pattern of the Company pre and post Buyback is as under:

Shareholder	Pre-Buyback as on the date of Board Meeting (01 st December, 2022)		Post Buyback [#]	
	No. of Equity Shares	% to the existing equity share capital	No. of Equity Shares	% to the existing equity share capital
(A) Promoter & Promoter Group	20,98,788	45.73	20,98,788	47.56
(B) Public	24,90,590	54.27	23,14,512	52.44
Grand Total (A+B+C)	45,89,378	100.00	44,13,300	100.00

[#] Subject to extinguishment of remaining 22,667 Equity Shares bought back, which is under process.

4. MANAGER TO THE BUYBACK OFFER



DAM Capital Advisors Limited

One BKC, Tower C, 15th Floor, Unit No. 1511, Bandra Kurla Complex,

Bandra (East), Mumbai 400 051, Maharashtra, India

Tel: +91 22 4202 2500

Fax: +91 22 4202 2504

E-mail: jenburkt.buyback@damcapital.in

Website: www.damcapital.in

Contact Person: Nidhi Gupta / Gunjan Jain

SEBI Registration Number: MB/INM000011336

Validity Period: Permanent

CIN: U99999MH1993PLC071865

5. DIRECTORS' RESPONSIBILITY

As per Regulation 24(i)(a) of the Buyback Regulations, the Board of Directors of the Company accept full responsibility for the information contained in this post buyback public advertisement and confirms that such document contains true, factual and material information and does not contain any misleading information.

6. For details, please refer to the Company's website www.jenburkt.com.

For and on behalf of the Board of Directors of
Jenburkt Pharmaceuticals Limited

Sd/-

Ashish U. Bhuta
Chairman and
Managing Director
DIN: 00226479

Sd/-

Dilip H. Bhuta
Whole Time Director
& CFO
DIN: 03157252

Sd/-

Ashish R. Shah
Company secretary and
Compliance Officer
ICSI Membership Number: A9041

Date : 25th March, 2023

Place : Mumbai

PRESSMAN